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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



C.P. No. 18/241/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2018**

Name of the Company: Dahyabhai Maganbhai Patel.
V/s.
Prashthan Infrastructure Pvt Ltd. Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA WITH	SR. ADV	Resp. 2	
2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
3.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no. 2.

Both sides represented that process of settlement is going on and requested for short date.

List the matter on 12.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 6th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL